COURT NO. 17

THE HONOURABLE SRI JUSTICE BATTU DEVANAND

THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	ITTA/86/2026 (ITA/1805/2025) IA 1/2026 Dispense with Petition	PR COMMISSIONER OF INCOME TAX Vs ANDHRA PRADESH GRAMEENA BANK	Y N VIVEKANANDA		VISAKHAPATNAM
2	WP/31677/2026 IA 1/2026 Direction Petition	FEDBANK FINANCIAL SERVICES LTD Vs THE STATE OF ANDHRA PRADESH	AMAR DHRUV VELURI		GUNTUR
3	WP/31682/2026 IA 1/2026 Direction Petition	A.T. MUNI NARAYANA REDDY Vs CANARA BANK	KODE RAMESH BABU		CHITTOOR
4	WP/31737/2026 IA 1/2026 Stay Petition	M/S. SRI VISHNU PRIYAM IMPEX Vs THE AUTHORIZED OFFICER	ELURU SESHA MAHESH BABU		GUNTUR
5	WP/31788/2026 IA 1/2026 Stay Petition	BANNOTH VENKATESH NAIK Vs THE UNION BANK OF INDIA	G V SHIVAJI		CHITTOOR
6	WP/31812/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	M/S ABHINAYA INDUSTRIES Vs CANARA BANK	NEELOTHPAL GANJI		PRAKASAM
7	WP/31838/2026 IA 1/2026 Stay Petition	M/S WOOD SMART PRIVATE LTD (REGISTERED COMPANY) Vs THE UNION OF INDIA	SODUM ANVESHA	GP FOR REVENUE	SRIKAKULAM
8	WP/31862/2026 IA 1/2026 Direction Petition	SHAIK MYMOONA Vs THE UNION OF INDIA	VALLURI HEMANTH MANIKANTA CHARY		GUNTUR
9	WP/31869/2026 IA 1/2026 Stay Petition	M/S. SRI MAHALAKSHMI CONSTRUCTION VENTURES Vs PUNJAB NATIONAL BANK	KANAKALA DEVI PRASANNAKUMAR		EAST GODAVARI
10	WP/31898/2026 IA 1/2026 Direction Petition	GURRAM VENKATA SIVARAMAKRISHNA REDDY Vs THE DEBTS RECOVERY TRIBUNAL	KHAJA KHUTUBUDDIN SHAIK		VISAKHAPATNAM
FOR CLARIFICATION					
11	WP/29466/2021 IA 1/2021 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	DR A RATNAMAIAH Vs STATE BANK OF INDIA	CH SRINIVAS	G SUDHEER KUMAR BULLA SAMBASIVA RAO	YSR KADAPA

FOR ORDERS

12	WP/10300/2024 IA 1/2024 Direction Petition IA 1/2026 Vacate Stay Petition	GHANTA SIVA PRASAD Vs THE INDIAN OVERSEAS BANK	DEVI PRASAD MANGALAPURI	SUDHA MADHURI GOVINDU HANUMANTHA RAO BACHINA	WEST GODAVARI
13	WP/25629/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Receive Docs Petition IA 2/2026 Amendment Petition	KALYANAPU VENKATESWARA RAO Vs THE BRANCH MANAGER	VENKATA KAMALAKANTH NADIMPALLI	V DYUMANI	GUNTUR
14	WP/29349/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	PIONEER ALLOY CASTINGS LTD Vs THE DEBTS RECOVERY TRIBUNAL -II	GUDAPATI VENKAT SAILENDRA SC For OFFICIAL LIQUIDATOR	V DYUMANI S SATYANARAYANA MOORTHY	CHITTOOR
15	WP/31895/2025 IA 1/2025 Direction Petition	TALLAM SATYANARAYANA BABU Vs THE UNION OF INDIA	A SYAM SUNDAR REDDY	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) SREEDHAR VALIVETI	YSR KADAPA
16	WP/36324/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition IA 3/2025 Injunction Petition IA 1/2026 Vacate Stay Petition	BALIBOINA SIVA PRASAD Vs THE ANDHRA BANK LTD.	GOPALA RAO AMANCHARLA V	V DYUMANI SUDEEPTHI POTLURI	KRISHNA
17	WP/1175/2026 IA 1/2026 Leave Petition	INDIA INFOLINE HOME FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	HEMADRI V S S R R CHANDRAKANTH	GP FOR REGISTRATION AND STAMPS SHAIK ALTAF	GUNTUR
18	WP/12999/2026	KANNEDHARI SRINIVASA RAO Vs UNION BANK OF INDIA	VENKATA RAMA RAO KOTA	V DYUMANI	GUNTUR

ADMISSION

19.1 along with 19

19	WP/40586/2017 IA 1/2017(WPMP 50386/2017) Direction Petition	KODURI VIJAYA DURGA Vs THE AUTHORIZED OFFICER	NARASIMHA RAO GUDISEVA	RANGA SURYA PRAKASH RAO KOLA KARNAM RAMESH	EAST GODAVARI
19.1	WP/40587/2017	KODURI LAKSHMI Vs THE AUTHORIZED OFFICER	NARASIMHA RAO GUDISEVA	RANGA SURYA PRAKASH RAO KOLA KARNAM RAMESH	EAST GODAVARI
20	WP/654/2023 IA 1/2023 Stay Petition IA 3/2024 Vacate Stay Petition	CHILUKURI SURYANARAYANA Vs M/S. SRI VEERA VENKATA SATYA TRADERS	K JYOTHI PRASAD	A S C BOSE S SATYANARAYANA MOORTHY	EAST GODAVARI
21	WP/3982/2023 IA 1/2023 Stay Petition	HEMANTHA KUMAR PENDYALA Vs UNION BANK OF INDIA	S V MUNI REDDY	V DYUMANI GP FOR FINANCE PLANNING P RAVI SHANKER RR1 to 4 - Notice Served R1 - App by V Dyumani Memo filed through USR No. 149777/25 placed in Bundle	GUNTUR
22	WP/24264/2023 IA 1/2023 Direction Petition	PALLAPOLU KALYANI Vs THE BANK OF INDIA	SS RAMA KRISHNA PRASAD	T V P SAI VIHARI	PRAKASAM

23	WP/26760/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition IA 1/2024 Direction Petition	UNION BANK OF INDIA Vs MANAM SUBASH CHANDRA BOSE	V DYUMANI	NAGURU SIVA SAIKRISHNA REDDY CHIGURUPATI RAVINDRA BABU R3 R4 R5 UNSERVED,	GUNTUR

24.1,24.2 along with 24

24	WP/12062/2024 IA 2/2024 Stay Petition IA 3/2024 Vacate Stay Petition IA 1/2025 Miscellaneous Petition	M/S. HARSHINI EDUCATIONAL SOCIETY Vs INDIAN BANK	KOCHIRI RAJA SHEKAR	SREEDHAR VALIVETI P RAVIKANTH	SPS NELLORE
24.1	WP/13530/2023 IA 2/2023 Stay Petition	M/S.HARSHINI EDUCATIONAL SOCIETY Vs INDIAN BANK	KOCHIRI RAJA SHEKAR	SREEDHAR VALIVETI P RAVIKANTH	SPS NELLORE
24.2	WP/18403/2026 IA 1/2026 Implead Petition IA 2/2026 Stay Petition	HARSHINI EDUCATIONAL SOCIETY Vs INDIAN BANK	KOCHIRI RAJA SHEKAR	SREEDHAR VALIVETI P RAVIKANTH	SPS NELLORE

25.1 along with 25

25	WP/23564/2024 IA 1/2024 Suspension Petition IA 1/2026 Leave Petition	STATE BANK OF INDIA Vs THE DEBT RECOVERY APPELLATE TRIBUNAL	S SATYANARAYANA MOORTHY	V V SATISH	VISAKHAPATNAM
25.1	WP/24813/2024 IA 1/2024 Direction Petition	M/S SREE SARVA LAKSHMI AGENCIES Vs STATE BANK OF INDIA	V V SATISH	S SATYANARAYANA MOORTHY	EAST GODAVARI
26	WP/27318/2024 IA 1/2024 Stay Petition IA 1/2026 Vacate Stay Petition	ANGARA BHOGAVATHI LAKSHMI TAYARU Vs THE STATE BANK OF INDIA	UTTARA LEGAL	K B RAMANNA DORA .	VISAKHAPATNAM
27	WP/4381/2025 IA 1/2025 Suspension Petition IA 1/2026 Implead Petition	INDIAN BANK Vs THE STATE OF ANDHRA PRADESH	SREEDHAR VALIVETI	GP FOR REVENUE Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region V VINOD K REDDY	CHITTOOR
28	WP/10128/2025 IA 1/2025 Stay Petition IA 1/2026 Leave Petition	KALLEPALLI JYOTHI ANANTA LAKSHMI DEVI Vs THE STATE OF AP	V SAI KUMAR	GP FOR COOPERATION SRINIVAS BASAVA	EAST GODAVARI

29.1 along with 29

29	WP/13977/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Additional Affidavit IA 3/2026 Leave Petition	SURISETTY SIVA VENKATA PRASAD GUPTHA Vs UNION OF INDIA	N ASHWANI KUMAR	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) SUDHA MADHURI GOVINDU VARAPRASAD NEPPALI	YSR KADAPA
29.1	WP/30121/2023 IA 1/2023 Direction Petition	SURISETTY SIVA VENKATA PRASAD GUPTHA Vs UNION OF INDIA	N ASHWANI KUMAR	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) SUDHA MADHURI GOVINDU BALA PAPPU	YSR KADAPA
30	WP/14161/2025 IA 1/2025 Stay Petition IA 1/2026 Leave Petition IA 2/2026 Vacate Stay Petition	DYVALA VIJAYA LAKSHMI Vs THE UNION OF INDIA	NIMMAGADDA REVATHI	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) PRAKASAM REDDY D	GUNTUR

31	WP/14642/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Leave Petition	G BASAVARAJ Vs THE DEBTS RECOVERY TRIBUNAL-II	M K VISWANATH NAIDU	VARUN BYREDDY A SYAM SUNDAR REDDY BUTTA VIJAYA BHASKER	KURNOOL
32	WP/16780/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	SHRI BATHINA S S MALLESWAR RAO Vs IDBI BANK LIMITED	JYOTHI RATNA ANUMOLU	M RAVIKUMAR	VISAKHAPATNAM
33	WP/17776/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	DEVERASETTY VENUGOPAL Vs KARNATAKA BANK LTD	RAVINDRA KUMAR RAMARAJU	SRAVAN KUMAR MANNAVA VENKATA DURGA RAO ANANTHA RR3,4,5 - Notice Served R2 - Notice Returned Unserved "as no such office in address" RR1 & 6 - Notice Sent Not yet Returned RR1 to 3 - App by Mr. M Sravan Kumar RR4 & 5 - App by Venkata Durga Rao Anantha Counter Affidavit Not Yet Filed	GUNTUR
34	WP/22240/2025 IA 2/2025 Stay Petition	TROPICAL COATINGS INTERNATIONAL PRIVATE LIMITED Vs CENTRAL BANK OF INDIA	V.V.L.N.PURNESH	SATYANARAYANA DHARA	KRISHNA
35	WP/22987/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	VEGENNA VENKATA RAMAKRISHNA SUBBARAJU Vs THE BANK OF MAHARASHTRA	VASAVI RATNA KUMARI DANDAMUDI	CH MARKONDAIAH GP FOR HOME	WEST GODAVARI
36	WP/24174/2025 IA 2/2025 Stay Petition IA 1/2026 Leave Petition	YANAMANDRA VIJAYA LAKSHMI Vs UNION OF INDIA	TANDASA RADHA RANI	NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL) A V S RAMA KRISHNA	VISAKHAPATNAM
37	WP/26683/2025 IA 1/2025 Direction Petition IA 1/2026 Extension Petition IA 2/2026 Vacate Stay Petition	D SREE DEVI Vs CANARA BANK	C SUBODH	SREEDHAR VALIVETI	KURNOOL
38	WP/32650/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 1/2026 Leave Petition	MR. AJNI REDDY KALLAM Vs M/S. IIFL HOME FINANCE LIMITED	SREEDHAR VALIVETI	HEMADRI V S S R R CHANDRAKANTH PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) A.SAI ROHIT	KRISHNA

39.1 along with 39

39	WP/32761/2025 IA 1/2025 Direction Petition	ALLURI VIJAYA LAKSHMI Vs UNION BANK OF INDIA	NARASIMHA RAO GUDISEVA	V DYUMANI	WEST GODAVARI
39.1	WP/23851/2024 IA 1/2024 Suspension Petition	UNION BANK OF INDIA Vs ALLURI VIJAYA LAKSHMI	V DYUMANI	NARASIMHA RAO GUDISEVA	WEST GODAVARI
40	WP/33385/2025 IA 1/2025 Extension Petition	DR. PARVATHANENI SATYANARAYANA Vs M/S SHRIRAM FINANCE LIMITED	SATHEESH KUMAR EERLA	O UDAYA KUMAR	SPS NELLORE

41	WP/33715/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	KUPPALA WARALAKSHMI Vs THE SENIOR MANAGER	HARIBABU VANGAPURI	KUNUKU RAJA SEKHAR	PRAKASAM
42	WP/5009/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	M R SHOPPING MALL Vs INDIAN BANK	PARVATHESAM AYYALASOMAYAJULA	SATYANARAYANA DHARA S SATYANARAYANA MOORTHY	VIZIANAGARAM
43	WP/11387/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	RAVI NAGA VARA PRASAD Vs THE UNION OF INDIA	V.RAVINDHAR	PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) P BADRINATH J RAVI KUMAR	WEST GODAVARI
44	WP/16636/2026 IA 1/2026 Stay Petition	M/S SRI MAHALAKSHMI CONSTRUCTION VENTURES Vs PUNJAB NATIONAL BANK	C SUBODH	PRUDVI RAJU MUDUNURI	EAST GODAVARI
45	WP/18556/2026 IA 1/2026 Stay Petition	SAMMAAN CAPITAL LTD. Vs THE STATE OF ANDHRA PRADESH	B M KRISHNA PATIBANDLA	GP FOR COMMERCIAL TAX	KRISHNA
46	WP/19010/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	D.R. DIDLA ASHALATHA Vs UNION OF INDIA	HARSHITHA G. S.	P BADRINATH	KRISHNA
47	WP/19588/2026 IA 1/2026 Direction Petition	ANU WIRE NETTING Vs AXIS BANK LTD	D.SUMANTH	KUNUKU RAJA SEKHAR	KRISHNA
48	WP/20314/2026 IA 1/2026 Stay Petition IA 3/2026 Vacate Stay Petition	MR. ADI NARAYANA RAO KARMA Vs THE UNION OF INDIA	BUDATI GNANENDER KUMAR REDDY	BATHULA RAJ KIRAN (SC FOR LIC HFL)	KRISHNA
49	WP/20807/2026 IA 1/2026 Direction Petition	SRI ADAVALA LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	GP FOR FINANCE PLANNING	ANANTAPUR
50	WP/20912/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	SRI MAHALAKSHMI CONSTRUCTION VENTURES Vs PUNJAB NATIONAL BANK	KANAKALA DEVI PRASANNAKUMAR	PRUDVI RAJU MUDUNURI GP FOR HOME	EAST GODAVARI
51	WP/20925/2026 IA 1/2026 Stay Petition	PARASA JYOTHI Vs THE AUTHORIZED OFFICER	G V SHIVAJI		KRISHNA
52	WP/20936/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	NAGA LAKSHMI PURAMSETTY Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR REGISTRATION AND STAMPS PONNAM RAVINDRA BABU R2 R3 R6 UNSERVED,	KRISHNA
53	WP/21064/2026 IA 1/2026 Direction Petition	THUMMALA LAKSHMI PRASOONA Vs THE STATE OF ANDHARA PRADESH	T LAKSHMI NARAYANA	THSAVATAPALLI SREE SHA	SPS NELLORE
54	WP/21182/2026 IA 1/2026 Suspension Petition	NARASARAOPET OXFORD EDUCATIONAL SOCIETY Vs UNION OF INDIA	KOTI REDDY IDAMAKANTI	SRICHARAN TELAPROLU	GUNTUR

55	WP/21242/2026 IA 1/2026 Direction Petition	ICICI BANK LTD Vs THE STATE OF ANDHRA PRADESH	P BADRINATH	GP FOR REGISTRATION AND STAMPS C PRAKASH REDDY	VISAKHAPATNAM
56	WP/21749/2026 IA 1/2026 Stay Petition	M/S. SRI VENKATESWARA ENTERPRISES Vs INDIAN BANK	P GOPALA KRISHNA	SREEDHAR VALIVETI	VISAKHAPATNAM
57	WP/22028/2026 IA 1/2026 Direction Petition	SMT. PATHIVADA NALINI Vs THE VISAKHAPATNAM COOPERATIVE BANK LIMITED	D VAMSI KRISHNA	CHALASANI AJAY KUMAR	VIZIANAGARAM
58	WP/22183/2026 IA 1/2026 Stay Petition IA 2/2026 Dispense with Petition IA 4/2026 Direction Petition	CHUNDI VAMSIDHAR REDDY Vs BANK OF INDIA	VENKATA DURGA RAO ANANTHA	POKALA ADISESHU BABU C SUBODH	SPS NELLORE
59	WP/22264/2026 IA 1/2026 Direction Petition	SRI KOTTA YOHOSHUVA Vs SHRIRAM FINANCE LIMITED	P SAI SURYA TEJA	O UDAYA KUMAR GP FOR HOME R4 UNSERVED,	GUNTUR
60	WP/22352/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	GANGUMALLA SEETHA Vs CANARA BANK	P RAJESH BABU	SREEDHAR VALIVETI	EAST GODAVARI
61	WP/22360/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	MYTHRI LADIES HOSTEL Vs CANARA BANK	M S S SWAYAM PRAKASH BABU	SREEDHAR VALIVETI	EAST GODAVARI
62	WP/22607/2026 IA 1/2026 Stay Petition	PABBA KAMALA PRIYA Vs THE AUTHORIZED OFFICER	V.V.L.N.PURNESH	HEMADRI V S S R R CHANDRAKANTH	KRISHNA
63	WP/22672/2026 IA 1/2026 Stay Petition	BANDAM MARY SUNITHA Vs THE UNION OF INDIA	SOMISETTY GANESH BABU	GP FOR HOME S SATYANARAYANA MOORTHY	WEST GODAVARI
64	WP/22915/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	M/S. SOMISETTY RICE INDUSTRIES Vs CENTRAL BANK OF INDIA	SUDHESHNA YAKKALA	PRAKASAM REDDY D	SPS NELLORE
65	WP/23114/2026 IA 1/2026 Stay Petition	VARUN CHOWDARY GOGINENI Vs THE UNION OF INDIA	JYOTHI ESWAR GOGINENI	O UDAYA KUMAR R1 R3 UNSERVED,	GUNTUR
66	WP/23118/2026 IA 1/2026 Stay Petition	N RAMESH REDDY Vs CANARA BANK	C SUBODH	PRUDVI RAJU MUDUNURI	SPS NELLORE
67	WP/23297/2026 IA 1/2026 Direction Petition	MULPURI FISHERIES PRIVATE LIMITED Vs THE INDIAN OVERSEAS BANK	V V PRABHAKARA RAO	SUDHA MADHURI GOVINDU	KRISHNA
68	WP/23568/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	D VENKATA RAMANA REDDY Vs UNION BANK OF INDIA	K B RAMANNA DORA	V DYUMANI MANTHA RAJENDRA	CHITTOOR

69	WP/23977/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	YEKOLLU PAVAN KUMAR REDDY Vs STATE BANK OF INDIA	PERLA NOOKARAJU	S SATYANARAYANA MOORTHY	VISAKHAPATNAM
70	WP/24004/2026 IA 1/2026 Direction Petition	SRI SAIRAM SEEDS Vs ICICI BANK LIMITED	KOCHIRI RAJA SHEKAR	P BADRINATH	GUNTUR
71	WP/24083/2026 IA 1/2026 Stay Petition	SRI JAYANTHI STEELS ENTERPRISES INDIA PVT LTD Vs DEBTS RECOVERY APPELLATE TRIBUNAL AT KOLKATA	SATYANARAYANA DHARA	R1 R2 UNSERVED,	VISAKHAPATNAM
72	WP/24223/2026 IA 1/2026 Stay Petition	M/S. SRI ARUNA MODERN RICE MILL Vs UNION OF INDIA	TANDASA RADHA RANI	V DYUMANI	VIZIANAGARAM
73	WP/24600/2026 IA 1/2026 Stay Petition	DEVI REDDY BHASKAR REDDY Vs PUNJAB NATIONAL BANK	P VENKATA RAMA SARMA	KUMBHAJADALA KAUSHIK	CHITTOOR
74	WP/24749/2026 IA 1/2026 Direction Petition	TUMATI DHANALAKSHMI Vs THE AUTHORIZED OFFICER CUM CHIEF MANAGER	V ESWARAIAH CHOWDARY	S SATYANARAYANA MOORTHY R1 UNSERVED,	KRISHNA
75	WP/24766/2026 IA 1/2026 Direction Petition	SRI L. SAL PRANEET Vs UNION OF INDIA	KRISHNA RAO PARITALA	LAKSHMI POTNURI CENTRAL GOVT COUNSEL V DYUMANI S SATYANARAYANA MOORTHY	KRISHNA
76	WP/25782/2026 IA 1/2026 Direction Petition	BOPPUDI BHAVANI SANKARA PRASAD Vs THE ARYAPURAM CO-OPERATIVE URBAN BANK LIMITED	MALLAVOLU NIKITHA	VEERLA SATEESH KUMAR	EAST GODAVARI
77	WP/25868/2026 IA 1/2026 Stay Petition	M S RAMAYYA CONSTRUCTIONS PRIVATE LIMITED Vs VISAKHAPATNAM COOPERATIVE BANK LIMITED	V SURYA KIRAN KUMAR	POSANI AKASH	VISAKHAPATNAM
78	WP/26411/2026 IA 1/2026 Direction Petition	D.SALIMABEE Vs RARE ASSET RECONSTRUCTION LIMITED	PILLI HARSHINI		KURNOOL
79	WP/26412/2026 IA 2/2026 Suspension Petition	DUVVADA UMAMAHESWARA RAO Vs THE STATE BANK OF INDIA	Duvvada Umamaheswara Rao (PARTY IN PERSON)	S SATYANARAYANA MOORTHY	SRIKAKULAM
80	WP/26420/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SAI BHARATHI HOMES GUNTUR Vs RESERVE BANK OF INDIA	K A NARASIMHAM	S SATYANARAYANA MOORTHY GANESH PALADUGU R YELLA REDDY GP FOR REGISTRATION AND STAMPS	GUNTUR
81	WP/26422/2026 IA 1/2026 Suspension Petition	TETALA RAMA REDDY Vs ICICI BANK LIMITED	SIMHACHALAM KARUKOLA	P BADRINATH VENSO LAW FIRM	VISAKHAPATNAM
82	WP/26451/2026 IA 1/2026 Direction Petition	MADIVADA SRINIVASULU Vs M/S. HINDUJA HOUSING FINANCE LIMITED	PILLI HARSHINI	HEMADRI V S S R R CHANDRAKANTH	KRISHNA

83	WP/26629/2026 IA 1/2026 Stay Petition	B. SEETHAMMA Vs THE UNION OF INDIA	P SREE RAMULU NAIDU	TURAGA MK PRANEETHA	ANANTAPUR
84	WP/26716/2026 IA 1/2026 Direction Petition	VADAPALLI GOPAL KRISHNA ANJIBABU Vs THE UNION OF INDIA	GANDHAM SR PRASAD		WEST GODAVARI
85	WP/27567/2026 IA 1/2026 Stay Petition	THUMMA MASTHAN BABU Vs THE RESERVE BANK OF INDIA	N NANDA KISHORE	O UDAYA KUMAR	PRAKASAM
86	WP/27677/2026 IA 1/2026 Suspension Petition	GORIPATI RAJA Vs M/S. SHRIRAM FINANCE LIMITED	V V SATISH	O UDAYA KUMAR	VISAKHAPATNAM
87	WP/28261/2026 IA 1/2026 Stay Petition	SRI BALA NAGULU BOGALA Vs ICICI BANK LIMITED	SUDHESHNA YAKKALA	KUNUKU RAJA SEKHAR	SPS NELLORE
88	WP/28262/2026 IA 1/2026 Direction Petition	K NAGARAJA Vs ANDHRA PRADESH GRAMEENA BANK	JITENDRA KANYALUR	RANGA SURYA PRAKASH RAO KOLA	CHITTOOR
89	WP/28745/2026 IA 1/2026 Direction Petition	THOTA PARAMESHWARA SURYA CHANDRA RAO Vs THE VISAKHAPATNAM CO-OPERATIVE BANK LTD.	Thota Parameshwara Surya Chandra Rao (PARTY IN PERSON)		VISAKHAPATNAM
90	WP/29107/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	GANGIREDDY SABBELLA Vs UNION OF INDIA	MD SALEEM		EAST GODAVARI
91	WP/29233/2026 IA 1/2026 Suspension Petition	M/S. SBS PAPER BOARDS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR INDUSTRIES COMMERCE	EAST GODAVARI
92	WP/29439/2026 IA 1/2026 Stay Petition	ANNEM JANAKI Vs UNION BANK OF INDIA	ADAPA S BHIMASANKARA RAO	V DYUMANI	EAST GODAVARI
93	WP/29515/2026 IA 1/2026 Stay Petition	M/S. R.K.M. POWERGEN PVT. LTD Vs THE UNION OF INDIA	T SREEDHAR	P S P SURESH KUMAR	VISAKHAPATNAM
94	WP/29632/2026 IA 1/2026 Stay Petition	PASUPULETI SUNITHA Vs THE DEBTS RECOVERY TRIBUNAL	SODUM ANVESHA	P BADRINATH	VISAKHAPATNAM
95	WP/29651/2026 IA 1/2026 Stay Petition	MOTTIKAYALA SATYANARAYANA Vs STATE BANK OF INDIA	THANDAVA YOGESH	S SATYANARAYANA MOORTHY	WEST GODAVARI
96	WP/29721/2026 IA 1/2026 Injunction Petition	TABASSUM FARHEEN Vs BRANCH MANAGER	DEVARAM SRIHARI	ESWARA MALLIKARJUNA RAO	GUNTUR
97	WP/29855/2026 IA 1/2026 Stay Petition	BORRA SRI HARI RAO Vs THE STATE BANK OF INDIA	KAVITHA GOTTIPATI	SREEDHAR VALIVETI R2 UNSERVED,	PRAKASAM

98	WP/31103/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRI KARRI LAKSHMI Vs UNION OF INDIA	T.JEEVAN		VISAKHAPATNAM

INTERLOCUTORY

99	WP/3279/2018 IA 1/2024 Leave Petition IA 1/2025 Restoration Petition	M/S NIMMAKAYALA VENKATRATNAM AND SONS Vs STATE BANK OF INDIA	RAMA MOHAN PALANKI	K B RAMANNA DORA V S R ANJANEYALU VAJJHALA SATYANARAYANA PRASAD	VISAKHAPATNAM

FOR HEARING

100	WP/11819/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	KURASALA VENKATA SATYANARAYANA Vs SHRIRAM FINANCE LIMITED	V NITESH	O UDAYA KUMAR	EAST GODAVARI

FINAL HEARING

101.1 along with 101

101	WP/28881/2008 (WA/824/2009) IA 2/2023 Leave Petition IA 1/2025 Leave Petition	KURAPATI STEVAN GUNTUR DIST. & 100 OTHERS Vs M.D. A.C.C. LTD. MUMBAI & 17 OTHERS	K RAMA KRISHNA KUKKALA RAVI TEJA M PITCHAIAH	GP FOR REVENUE (AP) GP FOR LABOUR GHANTA SRIDHAR R KAMESWAR RAO G SUDHA GP FOR TRANSPORT JAVVAJI SARATH CHANDRA NANDIGAM KRISHNA RAO SATYANARAYANA DHARA S SRINIVAS REDDY (R1 - App by Ms. G.Sudha RR2 & 3 - App by Mr. R. Kameswar Rao. R4 - App by Mr. Dhara Satyanarayana, R5 - Notice Served on 06/05/2009 RR6 to 9 - App by Mr. Nandigam Krishnarao, Mr. S. Sreenivasa Reddy RR10 - 16 - Notice served through Paper Publication vide USR No.7583/2016 dt 14.03.2016. For R13, G. Sreedhar filed vakalat	GUNTUR
101.1	WA/729/2025 (WP/37034/2014)	KURAPATI STEEVEN Vs THE MANAGING DIRECTOR	M PITCHAIAH	G SUDHA T NIRANJAN Deputy Solicitor General of India	GUNTUR